

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2288
ANSWERED ON:29.08.2007
FUNCTIONS OF AREA WELFARE OFFICERS
Agarwal Shri Dharendra

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of Area Welfare Officers appointed in Delhi and other States during the year 2005 and 2007;
- (b) the role of Area Welfare Officer of the Central Employees' Resident Welfare Associations;
- (c) the recommendation forwarded by each Area Welfare Officer to the DoPT and the action taken in this regard; and
- (d) the steps taken/proposed to be taken to improve the role of AWO?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS(SHRI SURESH PACHOURI)

- (a) : Area Welfare Officers are appointed for two calendar years. For the years 2005 and 2006, 55 Area Welfare Officers (AWOs) were nominated for Delhi and 17 for other parts of the country. For the years 2007 and 2008, 65 AWOs have been nominated for Delhi and 25 AWOs for other parts of the country.
- (b) : AWO is the ex-officio patron of the Residents Welfare Association. He is a `Special Invitee` in all the meetings of the Managing Committee/General Body as a `Passive Observer`. He tenders advice as and when called upon to do so. He periodically reviews the Annual Action Plan of the Association and keeps watch on enrolment or renewal of membership of the Association.
- (c) : Recommendations forwarded by the AWOs are received in this Department from time to time which are examined and action as deemed appropriate is taken on them.
- (d) : No such proposal is under consideration.